

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23. **A.D. SANGEETHA,** *Petitioner.*
9880148111.

Sangeetha

PCS for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed written arguments. Counsel for respondent requested time to submit written arguments and also to submit oral arguments.

List it on 18.08.2017. Registry is also directed to verify whether any notices is required to be issued to the ROC.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)